

MINUTES OF EFC MEETING No. 3/AM14 DATED 20.6.2013

Meeting No. 3/AM14 of EXIM Facilitation Committee (EFC) was held on 20.06.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, and Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Dr. S.S. Tak, Jt.IA	Min. of Steel
2.	Shri K.K. Tiwari, IA	D/o Heavy Industry
3.	Shri V.K. Tyagi, Dy. IA	D/o Pharma
4.	Sh. P.K. Srivastava, US	MHA
5.	R.K. Soni, S.O.	MHA
6.	Shri R. Selvam, Jt.DGFT	DGFT
7.	Sh. Rajesh Malhotra, Dy. DGFT	DGFT
8.	Sh. D.C. Katoch, FTDO	DGFT

3. Representative from the following Ministry / Department did not attend the meeting:-

1. Department of Chemicals & Petrochemicals, Shastri Bhawan, New Delhi.
2. DIPP, Udyog Bhawan, New Delhi
3. Min. of Environment & Forest (Ozone), Paryavaran Bhawan, New Delhi
4. Min. of Environment & Forest (Wild Life), Paryavaran Bhawan, New Delhi
5. Min. of Environment & Forest (HSMD), Paryavaran Bhawan, New Delhi
6. Department of AHD&F, Krishi Bhawan, New Delhi
7. Department of Information Technology, CGO Complex, New Delhi

4. Chairman of the Committee welcomed the members of the Committee. It was brought to the notice of the Chairman that the minutes of the EFC meeting are placed on the website (www.dgft.gov.in) and hard copy of the minutes is not sent to the members. The Chairman directed that henceforth the hard copy of the minutes of the meeting may also be sent to all the concerned Joint Secretary of the respective Department / Ministries.

5. It was also brought to the notice of the Committee that some cases pertaining for import of Tyre Scrap / Rubber Scrap for the purpose of manufacture of Greenol Rubber Oil / Pyrolysis Oil and recovery of Carbon Black are pending for a long time for want of comments from P&NG. MOEF vide their letter No.23-16/2020-HSMD dated 3.12.2012 has informed that they had requested P&NG to attend the meeting for finalizing the issue. However, they did not attend the meeting. A letter dated 20.5.2013 has been sent from this Directorate to P&NG seeking their views on the comments

of MOEF. However, no reply has been received till date. The Committee, therefore, decided that a separate meeting may be convened in the 2nd week of July 2013 and the representative of MOEF, DIPP and P&NG may be called for the said meeting to dispose of these cases.

6. Following decisions were taken:-

Import Cases (Total 199 Cases)

6.1 Following 30 (Thirty) requests were approved:-

Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-I (AHD&F)					
2	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Approved as recommended by D/o MOEF vide their OM No.3-4/2007/WL-I dated 25.3.2013.
3	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	Approved as recommended by D/o AHD&F vide their O.M. No.102-169/2012-Trade dated 29.5.2013.
13	Punjab Livestock Dev. Board, Chandigarh 01/53/8/626/AM13/P-46/IC	28.03.2013	200 Nos Swine Frozen Semen of Large white Yorkshire Breed	12.59	Approved as recommended by D/o AHD&F vide their OM No.102-45/2013-Trade dated 28.5.2013.
16	National Brain Research Centre, Manesar 01/53/8/12/AM14/N-1/IC	4.04.2013	10 Pairs (000651, BALB/Cj)	0.89	Approved as recommended by D/o AHD&F vide their OM No.102-38/2013-Trade dated 29.5.2013.
20	Nektar Therapeutics India P. Ltd., Hyderabad 01/53/162/40/AM14/N-3/IC	22.04.13	2000 nos of Mice	160.80	Approved as recommended by D/o AHD&F vide their O.M. No.102-7/2013-Trade dated 28.5.2013.
24	Jindal Polo and Equestrian Foundation, New Delhi	22.04.13	24 nos. of Polo Horses	174.68	Approved as recommended by D/o AHD&F vide their O.M. No.102-36/2011-Trade dated 29.5.2013.
25	Venkateshwar Hatcheries P Ltd., Pune	23.04.13	1 nos Mini Donkey	21.19	Approved as recommended

	01/53/8/45/AM14/V-5/IC		(Assess) & 2 nos Falabella Mare (Horses)		by D/o AHD&F vide their OM No.102-45/2013-Trade dated 28.5.203.
28	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/57/AM14/G-3/IC	01.05.13	Rat / Mice - 1600 Nos.	156.49	Approved as recommended by D/o AHD&F vide their O.M. No.102-16/2012-Trade dated 29.5.2013.
29	Madras Crocodile Bank Trust, Tamilnadu 01/53/162/Misc/AM14/M-10/IC	30.04.13	01 nos of River Terrapin & 1 nos of Mexicans Snapping Turtle		Approved as recommended by D/o AHD&F vide their O.M. No.102-16/2012-Trade dated 29.5.2013.
30	Arjun Agrawal, Chennai 01/53/162/86/AM14/A-9/IC	09.05.13	4 nos of live Dogs Male & Female	4.90	Approved as recommended by D/o AHD&F vide their O.M. No.102-53/2013-Trade dated 29.5.2013.
RT-IV (Information Technology)					
3	UEC Technology P Ltd., Bangalore 01/53/162/1295/AM13/U-16/IC	28.2.2013	2 Nos. of Signal Front End Equipment & VM700 measurement equipment	0.28	Approved as recommended by DIT vide their letter No.16(8)/2013-IPHW 22.5.2013 subject to condition that the item would be sent back after five years.
RT-IX (MOEF(O))					
9	Green International, Chennai 01/53/171/65/AM14/G-2/IC	21.5.2013	10000 nos of Multi Brand Split, Window Airconditioners as per covering letter with R-22 Gas	2200	Approved as recommended by MOEF vide their O.M. No.11/2/2013-OC dated 5.6.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
11	Adhar Enterprises, New Delhi 01/53/8/81/AM14/A-14/IC	15.5.2013	2000 nos of Window, Split & Cassette Air conditioners with Remote containing R-22 Gas.	266.20	Approved as recommended by MOEF vide their O.M. No.11/1/2013-OC dated 30.5.2013.

12	AG Aerovision Enterprises P. Ltd., New Delhi 01/53/8/96/AM14/A-16/IC	21.5.2013	5000 Sets of Airconditioners with R-22 Gas	622.41	Approved as recommended by MOEF vide their O.M. NO.11/1/2013-OC dated 5.6.2013.
13	Huntsman International (India) P. Ltd., Mumbai 01/53/8/88/AM14/H-11/IC	20.5.2013	250 MT of Hydro Chloro Fluro Carbon (HCFC) 141B	302.50	Approved as recommended MOEF vide their O.M. No.11/2/2013-OC dated 5.6.2013.
RT-X [MOEF(WL)]					
12	Hi-Tech Advance Products, Indore 01/53/8/31/AM14/H-3/IC	15.04.13	04 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle (IM13), (JMST), and accessories	6.29	Approved 3 Sets as recommended by MOEF (WL) vide their O.M. No.3-12/2013-WL-I dated 30.5.2013 for use by Dy. Conservator of Forests, Udaipur, Rajasthan; Range Forest Officer, Diu; and Executive Director, Bannerghatta, Bangalore, subject to necessary statutory clearances.
13	Hi-Tech Advance Products, Indore 01/53/8/32/AM14/H-4/IC	15.04.13	07 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle (JMBD 13), (JMST), and accessories	7.45	Approved 7 Sets as recommended by MOEF (WL) vide their O.M. No.3-12/2013-WL-I dated 11.6.13 for use by Dy. Conservator of Forests, Yavatmal, Maharashtra and Deputy Conservator of Forests Peelibheet, UP, WWF, New Delhi and Wildlife Sos, Bear Rescue Faculty, Agra, subject to necessary statutory clearances.
RT-XI (PESO)					
4	Schlumberger Asia Services Ltd.,	23.04.13	4000 nos of Charge,	30.24	Approved as recommended

	Mumbai 01/53/8/43/AM14/S-13/IC		Shaped (Charge, Power jet Omega 4512, HMX)		by PESO vide letter No.E-25 (38) 60 / 2009 / VIII dated 19.6.2013.
5	Schlumberger Asia Services Ltd., Mumbai 01/53/8/44/AM14/S-14/IC	23.04.13	Explosive items	77.20	Approved as recommended by PESO vide letter No.E- 25(38)60/2009/VIII dated 19.6.2013.
RT-XVI (MHA)					
1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Approved as recommended by MHA vide O.M. No.V- 11026/26/2009-Arms dated 21.6.2013.
35	Tutucorin Port Trust (V.O. Chindambaranar Port Turst), Tuticorin 01/53/8/121/AM14/V-8/IC	30.5.2013	01 no. of 21 feet RADAR Dual Trans receiver 25 KW of GEM Elektronika	136.54	The Committee noted that applicant is a Govt. Organisation. DG of Shipping has given No Objection for obtaining the frequency clearance in respect of Radar Trans Receiver from the concerned Govt. Authority. The applicant has also obtained WPC license for establishing Wireless Telegraph Station from WPC Wing of DOT. The Committee, after due deliberations decided to approve the case.
37	A&S Creations, New Delhi 01/53/8/129/AM14/A-20/IC	6.6.2013	8 nos of Radio Collars for Tiger monitoring	27.71	The Committee noted that the item is freely importable as per ITC(HS) Code, No.85269120 and required for supply to Wildlife Institute of India against supply order dated 6.3.2013 for monitoring Tiger Population in Panna

					Landscape, MP project. In view of the above, the Committee decided to inform the firm that they may import the item without any permission / license from DGFT.
38	A&S Creations, Delhi 01/53/8/130/AM14/A-21/IC	7.6.2013	2 Radio Collars with Data Receiver for Tigers	3.54	The Committee noted that the item is freely importable as per ITC(HS) Code, No.85269120 and required for supply to Tadoba Andhari Tiger Reserve (TATR), Chandrapur for monitoring Tiger Population. In view of the above, the Committee decided to inform the firm that they may import the item without any permission / license from DGFT.
RT-XVII(Misc)					
2	Electronics Corporation Ltd., Hyderabad 01/53/8/59/AM14/E-2/IC	02.05.13	01 nos of Mini Frequency Jammer Model ECHP 3050 & 02 nos cell phone Jammer ECHP 6392H	75.60	Approved as recommended by Cabinet Secretariat vide letter No.11/3/2012-SS dated 20.5.2013.
5	Jasch Industries Ltd., Delhi 01/53/8/123/AM14/J-3/IC	23.5.2013	10 Nos. of Kr. 85 Beta Source 7.4GBq (200mCi)	19.45	Approved as recommended by AERB vide consent no.AERB/ RSD/ NG/ NR201/ 2013/ 7134 dated 23.5.2013.
6	Sri Sai Vishwas Polymers, Lucknow 01/53/8/122/AM14/S-40/IC	4.6.2013	15 MT Gold Dore Bars & 7 MT Silver Dore Bars	397870	The Committee noted that firm is a new unit. Their annual capacity for manufacture of Precious Metal Refinery Plant & Mint 19.44 MT, as certified by

					DIC, Udham Singh Naar, Uttrakhand. They are also having consent to operate No.AWH-13542 issued by Uttrakhand Environment Protection & Pollution Control Board valid upto 31.3.2014. The Committee after due deliberations decided to grant permission to import 50 Kgs Gold Dore Bars (upto 95% purity) for their refinery, on actual user basis. The Committee also decided to seek the following documents from all the applicants, whom permission for Gold / Silver Bars has been given:- (i) Proof of commissioning of the unit; (ii) Entire set i.e. Part A and Part B etc. of DIC certificate issued by the authority; (iii) Details of imports made by them against the given permission.
7	Rosmerta Autotech P Ltd., Delhi 01/53/8/97/AM14/R-1/IC	20.5.2013 & rep. 10.6.2013	25,000 Pcs GPS and DGPS Recevier with parts thereof	599.43	The case was considered by EFC on 23.5.2013 and the Committee noted that item is freely importable. Firm vide letter dated 10.6.2013 have represented that import item comes with integral part of GSM which comes under restricted items and customs need permission for import of this item. The Committee,

					therefore, decided to approve the case for import of GPS, subject to the 3 conditions imposed by MHA in such cases.
9	Nupur Adventures P Ltd., Ahmedabad 01/53/8/134/AM14/N-9/IC	14.6.2013	One Hiflyer Tethered Balloon System as detailed in the application under EPCG Scheme.	221	Committee noted that Airports Authority of India has given no Objection for installation of Helium Balloon at Ambaji. O/o DM, Banaskantha Palanpur vide letter dated 20.6.13 has also given no objection for issuance of permission to the applicant. The Committee after due deliberations decided to approve the case subject to condition that the firm shall ensure all safety measure to ensure safety rides on this Balloon and also maintain the same periodically for trouble free rides. The import is also subject to the conditions imposed in earlier cases for import of Balloon and all local Municipal Laws.
11	International Environment Consulting, Delhi 01/53/8/147/AM14/I-8/IC	18.6.2013	AM-241 2X10mCi Radioactive material	6	AERB vide Consent no.AERB/ RSD/SS/PRC/WR-174/2013/5973 dated 1.5.2013 has given no objection for import
12	Bhushan Steel Ltd., New Delhi 01/53/8/133/AM14/B-9/IC	13.6.2013	2 x 370 MBq (10mCi) (Radioisotope)	2	AERB vide consent No.AERB/RSD/NG/NG-79/2013/ 4431 dated 25.3.2013

				and 30.4.2013 has given no objection for import.
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6.2 Following **167** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	4	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of information from the firm and comments from D/o AHD&F.
	5	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Deferred for want of information from the firm and comments from D/o AHD&F.
	6	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	Deferred for want of information from the firm and comments from D/o AHD&F.
	7	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of information from the firm and comments from D/o AHD&F.
	8	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred for want of comments from D/o AHD&F.
	9	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of information from the firm and comments from D/o AHD&F.
	10	Indepesca Overseas P Ltd., Raigad 01/53/162/1223/AM13/I-36/IC	31.1.2013	2012631 Nos of Live Tilapia Fish	40.29	Deferred for want of comments from D/o AHD&F.
	11	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of information from the firm and

					comments from D/o AHD&F.
12	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of information from the firm and comments from D/o AHD&F and MOEF(WL).
14	Punjab Livestock Dev. Board, Chandigarh 01/53/8/627/AM13/P-47/IC	28.03.2013	2,50,00 Nos H.F. Frozen Semen	212.59	Deferred for want of information from the firm and comments from D/o AHD&F.
15	Achla Malik, Ghaziabad 01/53/162/Misc/AM14/A-22/IC	8.6.2013	One Dog (Pug)	NA	Deferred for want of comments from D/o AHD&F.
17	Syngene International Ltd., B'lor 01/53/8/620/AM13/S-130/IC	25.03.2013	139 Nos of Vials (5.80 ml)	0.18	Deferred for want of comments from D/o AHD&F.
19	Kapil Modi, New Delhi 01/53/8/37/AM14/K-4/IC	16.4.2013	10 Nos. of Sport Horses	71.45	Deferred for want of comments from D/o AHD&F.
21	Badam Agro Fams, Hyderabad 01/53/162/41/AM14/B-4/IC	18.04.13	60 nos. of live Poultry/Emu chicks	2.42	Deferred for want of comments from D/o AHD&F and MOEFL(WL).
22	Vrajhumi Dairy Farm, Himatnagar, Gujarat 01/53/8/40/AM14/V-3/IC	22.04.13	1500 nos. of Frozen Bull Semen	6.41	Deferred for want of comments from D/o AHD&F.
23	Daiichi Sankyo India Pharma P. Ltd., Gurgaon 01/53/8/39/AM14/D-1/IC	22.04.13	13280 nos. of Rats, Guinea Pig & Mice	470.36	Deferred for want of comments from D/o AHD&F.
26	Aviagen India Polutry Breeding Co. P. Ltd., Tirupur 01/53/8/53/AM14/A-4/IC	26.04.13	30000 nos. of Aviagen Broiler Great Grand Parent Stock, Day old Chicks	1042.20	Deferred for want of comments from D/o AHD&F.
27	Aqua-Planet, Mumbai 01/53/8/52/AM14/A-5/IC	26.04.13	322000 nos. of Ornamental Fish	30.11	Deferred for want of comments from D/o AHD&F.
31	Mikado Engineering Services P. Ltd., New Delhi 01/53/8/67/AM14/M-9/IC	08.05.13	5000 Nos of Cattles	11094.90	Deferred for want of comments from D/o AHD&F.
32	Himmat Singh Bedla, Udaipur 01/53/8/68/AM14/H-8/IC	08.05.13	04 Nos. of Polo Horses	27	Deferred for want of comments from D/o AHD&F.
33	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of

					comments from D/o AHD&F.
34	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of comments from D/o AHD&F.
35	Curadev Pharma P. Ltd., New Delhi 01/53/8/82/AM14/C-9/IC	15.5.2013	600 nos of Balb/c Nude Mice (Male & Female)	71.81	Deferred for want of comments from D/o AHD&F.
36	Sun Pharma Advanced Research Co. Ltd.,01/53/8/98/AM14/S-30/IC	21.5.2013	100 nos Rats / Mice	21.06	Deferred for want of comments from D/o AHD&F.
37	Venkateshwara Hatcheries P. Ltd., Pune 01/53/8/104/AM14/V-7/IC	22.5.2013	2 nos of Shetland Ponies (Horse)	8.54	Deferred for want of comments from D/o AHD&F.
38	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/89/AM114/G-3/IC	20.5.2013	1840 Nos of Hartley Guinea Pigs (Male & Female)	176.10	Deferred for want of comments from D/o AHD&F.
39	Cypriano George Monteiro, C/o Harsha Sandhu, New Delhi 01/53/8/118/AM14/C- 10/IC	29.5.2013	1 no of Pet Parrot		Deferred for want of comments from D/o AHD&F.
40	Sunil Jakhar, New Delhi 01/53/8/117/AM14/S-38/IC	29.5.2013	1 no of Pet Dog		Deferred for want of comments from D/o AHD&F.
41	Yohan Zavareh Poonawalla, Pune 01/53/8/120/AM14/Y-2/IC	28.5.2013	3 nos of Puppies	7.56	Deferred for want of comments from D/o AHD&F.
42	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/145/AM14/I-5/IC	3.6.2013	88 nos of Mice	8.25	Deferred for want of comments from D/o AHD&F.
43	Bivas Das, Kolkata 01/53/8/128/AM14/B-8/IC	5.6.2013	8 nos of Cats	-	Deferred for want of comments from D/o AHD&F.
44	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from D/o AHD&F.
45	Kenrick Nicholas Benedict Fernades, Mumbai	7.6.2013	01 no of Pet Dog	1.68	Deferred for want of comments from D/o AHD&F.

46	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/166/AM14/I-7/IC	11.6.2013	32 nos of Mice	2.13	Deferred for want of comments from D/o AHD&F.
47	Bioneeds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of information from the firm.
48	Rezaul H Laskar, Correspondent, Press Trust of India, Islamabad 01/53/162/Misc/AM14/R-9/IC	19.6.2013	2 CATS and 2 DOGS (mixed breed)	Nil	Deferred for want of comments from D/o AHD&F.
ART-II (C&PC)					
1	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of information from the firm and comments from MOEF.
2	Kirti Industries, Falna, Rajastan 01/53/8/625/AM13/K-17/IC	26.03.2013	1980 MT Virgin Plastic Wastes & Scrape	445.5	Deferred for want of comments from MOEF.
3	Origin Mouldings P. Ltd., Bangalore 01/53/162/106/AM14/O-1/IC	16.5.2013	100 M.T. of Polyamides Nylon MTRL (Scrap)	58.32	Deferred for want of comments from MOEF / C&PC.
4	Silicone International Products, Raigad 01/53/8/94/AM14/S-28/IC	20.5.2013	4000 MTs of Nonhazardous Polysiloxane waste for reprocessing ..	658.80	Deferred for want of comments from MOEF / C&PC.
5	Globus Enterprises, Bangalore 01/53/162/123/AM14/G-7/IC	23.5.2013	25 MTs of Road Barrier Scrap	8.93	Deferred for want of comments from MOEF / C&PC.
ART-III (Heavy Industry)					
1	Savio India Ltd., Coimbatore 01/53/8/55/AM14/S-17/IC	29.04.13	25 nos of used Injection Moulding tools	54.24	Deferred for want of comments from M/o Heavy Industries
2	Savio India Ltd., Coimbatore 01/53/8/106/AM14/S-29/IC	23.5.2013	10 Nos of Used Toggle press	36.02	Deferred for want of comments from Heavy Industry
ART-IV (Information Technology)					
1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by MOEF vide letter No.50/4/2012-IPEHMD dated 4.1.2013 and comments from DIT..

2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detaied in the application	nil	Deferred for want of information from the firm sought by DIT vide letter NO.W- 50/3/2012- IPEHMD dated 4.1.2013 and MOEF vide letter No.5-1/2013- HSMD dated 13.5.2013.
4	Genee Technologies India P. Ltd., Gurgaon 01/53/8/58/AM14/G-4/IC	02.05.13	10 pcs of Genee Vision 6100 (used) & 01 pc of Genee Elite (used)	1.87	Deferred for want of information from the firm sought by DIT vide letter dated 20.5.2013 and comments from MOEF.
5	Mcafee India Sales P. Ltd., Mumbai 01/53/8/42/AM14/M-6/IC	22.04.13	21 nos. of Items	67.85	Deferred for want of information from the firm sought by DIT vide letter dated 29.5.2013 and comments from MOEF.
6	Amazon Seller Services P Ltd., Bangalore 01/53/8/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of information from the firm sought by DIT vide letter No. 16(5)/2013-IPHW daed 25.4.2013.
7	Xerago E Biz Services P Ltd., Chennai 01/53/162/1263/AM13/X-2/IC	18.2.2013	20 Nos. of 2nd hand Desktop	2.4	Deferred for want of information from the firm sought by DIT vide letter No.16(7)/2013- IPHW dated 25.4.2013 & reminder dated 22.5.2013.
8	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.2013	63320 nos of Computer parts	2160.39	Deferred for want of comments from DOIT & MOEF
		17.5.2013			

9	Flextronics Technologies (India) P. Ltd., Bangalore 01/53/162/109/AM14/F-2/IC		154961 Nos of Refurbished Hard Disk Drive	6351.46	Deferred for want of comments from DOIT & MOEF
10	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of Refurbished Computer Parts	67.30	Deferred for want of information from the firm sought by DIT vide their letter No.16(3)/2012- IPHW dated 22.1.2013 and reminder dated 25.4.2013.
11	IBM India P Ltd., Bangalore 01/53/8/85/AM14/I-14/IC	6.5.2013	Refurbished Computer Parts for Service Warranty		Deferred for want of information from the firm sought by MOEF vide letter dated 4.6.2013 and DIT vide letter dated 3.6.2013.
ART-V (STEEL)					
1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MOEF & STEEL
2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MOEF & STEEL
3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MOEF & STEEL
ART-VI (DIPP)					
1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm sought by DIPP vide letter No.9/42/2012- TSW/951 dated 20.11.2012 and reminders dated 6.12.2012, E-Mail dt. 17.1.2013 & 6.6.2013.
2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of information from the firm

					sought by MOEF vide letter dated 21.5.2013 and DIPP.
3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of information from the firm sought by DIPP vide U.O. No.9/43/2012-TSW dated 5.11.2012 and comments from MOEF.
4	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm sought by DIPP vide letter No.9/36/2012-TSW dated 10.10.2012 and reminders dated 10.10.2012, E-Mail dt. 13.12.2012 & 16.1.2013.
5	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.2012	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm sought by DIPP vide letter No.9/36/2012-TSW dated 10.10.2012 and reminders dated 22.2.2013 & 6.6.2013.
6	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Deferred for want of information from the firm sought by DIPP vide letter No.9/36/2012-TSW dated 10.10.2012 and reminders dated 13.12.2012 and 15.1.2013.

7	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm sought by DIPP vide U.O. NO..9/15/2012-TSW/38 dated 7.6.2012 and 10.9.2012 and reminders dated 11.6.2012 & 6.6.2013.
8	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm sought by DIPP vide letter dated 13.8.2012 and reminders dated 3.10.2012 & 6.6.2013 and comments from MOEF.
9	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of comments from DIPP.
10	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm sought by DIPP vide U.O. o.9/22/2012-TSW/ dated 30.7.2012 and reminders dated 7.8.2012 & 7.6.2013.
11	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred for want of information from the firm sought by DIPP vide U.O. No.9/21/2012-TSW/60 dated 13.8.2012 and reminders dated 7.6.2013. The case may also be

					referred to P&NG for their comments.
12	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm sought by DIPP vide letter dated 5.2.2013 & reminder dated 7.6.2013.
13	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm sought by DIPP vide U.O. 9/28/2012-TSW/94 dated 13.8.2012, 20.11.2012 and MOEF.
14	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of comments from P&NG.
15	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of comments from P&NG.
16	Mumbai Fabrics P Ltd., Mumbai 01/53/8/592/AM13/M-67/IC	11.3.2013	60,000 MTS of Tyre Scrap (Multi cuts / Shredded)	2310	Deferred for want of comments from MOEF.
17	HBL Power Systems Ltd., Hyderabad 01/53/8/606/AM13/H-33/IC	18.3.2013	2000f KG of Cadmium Metal Powder	27.6	Deferred for want of comments from DIPP.
18	Mandanlal Forge P. Ltd., Chennai 01/53/162/17/AM14/M-3/IC	9.04.2013	2500 tons of used rubber tyre scrap in shredded / multicut / pressed bundle	100	Deferred for want of comments from MOEF and information sought by DIPP.
19	Sasa Rubber P. Ltd., Rajkot 01/53/8/30/AM14/S-12/IC	15.04.13	1000 MTs of Rubber Tubes Scrap (Rubber Scrap)	100	Deferred for want of comments from DIPP and MOEF.
20	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.2013	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap .	1848	Deferred for want of comments from MOEF and information sought by DIPP vide O.M.

					No.9/22/203-TSW/105 dated 19.6.2013
21	S&J Granulate Solution P. Ltd., Mumbai 01/53/8/127/AM14/S-41/IC	5.6.2013	25000 MTs of Used Rubber Tyre (Cut/Shreds)	1237	Deferred for want of comments from DIPP & MOEF
22	Ultratech Cement Ltd., Mumbai 01/53/8/126/AM14/U-3/IC	5.6.2013	12000 MTs of Tyre Chips	729	Deferred for want of comments from DIPP
23	Ultratech Cement Ltd., Mumbai 01/53/8/125/AM14/U-2/IC	5.6.2013	15000 MTs of Tyre Chips	912	Deferred for want of comments from DIPP
24	Ultratech Cement Ltd., Mumbai 01/53/8/124/AM14/U-1/IC	5.6.2013	10000 MTs of Tyre Chips	608	Deferred for want of comments from DIPP
25	Horizon Reclaim India P. Ltd., Saharanpur 01/53/8/83/AM14/H-10/IC	16.5.2013	5000 MTs of Used Rubber Tyres and Tubes with one or multiple cuts/shredded .	200	Deferred for want of information from the firm sought by DIPP vide O.M. No.9/20/2013/104 dated 19.6.2013 has sought information.
ART-VIII (MOEF)					
1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm sought by M/o Mines vide their OM No.16/10/2012-MV dated 12.2.2013 and MOEF vide letter No.5-28/2013-HSMD dated 14.5.2013.
2	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.15	Deferred for want of information from the firm sought by DIT vide letter No.16(4)/2013-

					IPHW dated 25.4.2013.
3	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from MOEF / DIPP.
4	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs fo Plastic Waste / Scrap		Deferred for want of comments from MOEF
5	Bindal Smelting P. Ltd., Delhi 01/53/8/77/AM13/B-6/IC	09.05.2012	350 MT. of Lead Scrap Namely ISRI Rails	213.72	Deferred for want of comments from MOEF
6	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of comments from MOEF and DIPP.
7	Ayisha Saw Mill, Madurai 01/53/8/78/AM14/A-11/IC	14.05.13	50 MT of Drained Battery Scrap	8.74	Deferred for want of comments from MOEF and DIPP.
10	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.2013	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of information from the firm sought by MOEF vide letter dated 4.6.2013.
ART-IX (MOEF(O))					
1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm sought by MOEF vide OM dated 10.4.2013.
2	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of reply from the MOEF(O).
3	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditiones containing R-22 Gas	547.68	Deferred for want of information from the firm sought by MOEF vide OM NO.11/1/2012-OC dated 21.11.2012..
4	BOC India Ltd., Kolkata 01/53/162/1196/AM13/B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bai Synthetic Air	0.022	Deferred for want of information from the firm sought by MOEF vide OM O.M.

					No.11/2/2013-OC dated 120.3.2013.
5	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm sought by MOEF vide OM No.11/2/2013-OC dated 25.4.2013.
6	Ambitious Marketing, Delhi 01/53/8/65/AM14/A-7/IC	06.05.13	4425 Units of Airconditioners	670.41	Deferred for want of comments from MOEF (O)
7	Gunnebo India P. Ltd., Mumbai 01/53/8/71/AM14/G-5/IC	09.05.13	19620 Kgs of Halotron 1 Presat Base	180.94	Deferred for want of comments from MOEF (O)
8	Madhu Overseas, Delhi 01/53/8/140/AM14/M-13/IC	17.6.2013	R411 C - 400 MTs and R418 A - 400 MTs	2280.00	Deferred for want of comments from MOEF (O)
10	Samrat Food P. Ltd., Kolkata 01/53/8/86/AM14/S-25/IC	17.5.2013	500 M.T. of R-134A as deatiled in the online application.	985.50	Deferred for want of information from the firm sought by MOEF vide OM No.11/2/2013-OC dated 23.5.2013.
14	Organometallic Industires, Mumbai 01/53/162/144/AM14/O-2/IC	3.6.2013	40 MT of HCFC 141B .	50.60	Deferred for want of comments from MOEF (O)
ART-X [MOEF(WL)]					
1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of comments from MOEF(WL).
2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A- 12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
4	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	Nil	Deferred for want of reply from MOEF(WL).
5	Hipe Developers, Karnataka 01/53/162/216/AM13/H- 10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
6	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted	11.19	Deferred for want

				designs & assorted sizes (Mother of pearl)-shell beads		of comments from MOEF(WL).
7	Yash Impex, Jaipur	01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF(WL).
8	Mr. G. Amarender Reddy, Hyderabad	01/53/8/102/AM14/G-8/IC	21.5.2013	20 nos of Hunted Animal Trophies	0.98	Deferred for want of comments from MOEF(WL).
9	Gurmit Singh Sodhi, Panchkula	01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	Deferred for want of reply from MOEF(WL).
10	Kushaldeep Singh Dhillon, Chandigarh	01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies	1.45	Deferred for want of reply from MOEF(WL).
11	Zoological Garden, Kolkata	01/53/162/19/AM14/Z-1/IC	10.04.2013	02 nos of Aldabra Trotoise		Deferred for want of comments from MOEFLW(L) and AHD&F.
14	Adinath Veterinary Products P. Ltd., Indore	01/53/8/107/AM14/A-18/IC	23.5.2013	418 nos of Veterinary Equipment and accessories,	10.16	Deferred for want of comments from MOEFLW(L).
ART-XI (PESO)						
1	Eco Breaking Technologies India Pvt. Ltd., New Delhi	01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
2	Shri Gajanan Borewell, Kolhapur	01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
3	Rajasthan Explosives & Chemicals Ltd., Delhi	01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
6	Schlumberger Asia Services Ltd., Mumbai	01/53/8/54/AM14/S-15/IC	29.04.13	Explosive items	83.02	Deferred for want of comments from PESO.
7	Schlumberger Asia Services Ltd., Mumbai	01/53/8/64/AM14/S-18/IC	03.05.13	Explosive items	42.78	Deferred for want of comments from PESO.

8	Schlumberger Asia Services Ltd., Mumbai 01/53/8/63/AM14/S-19/IC	03.05.13	Explosive items	77.88	Deferred for want of comments from PESO.
9	Regent Gems & Jewellery, Surat 01/53/162/122/AM14/R-4/IC	21.5.2013	800000 KG of Fire Works	30000	Deferred for want of comments from PESO.
10	Halliburton Offshore Services INC, Mumbai 01/53/8/101/AM14/H-12/IC	21.5.2013	10400 Nos of Explosive items	205.75	Deferred for want of comments from PESO.
11	Schlumberger Asia Services Ltd., Mumbai 01/53/8/100/AM14/S-31/IC	21.5.2013	Explosive items	67.45	Deferred for want of comments from PESO.
12	Schlumberger Asia Services Ltd., Mumbai 01/53/8/99/AM14/S-32/IC	21.5.2013	Explosive items	107.46	Deferred for want of comments from PESO.
13	Schlumberger Asia Services Ltd., Mumbai 01/53/8/115/AM14/S-37/IC	29.5.2013	2000 nos. of Explosive items	9.41	Deferred for want of comments from PESO.
ART-XII(PHARMA)					
1	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of information from the firm sought by D/o Pharma.
2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/6/AM14/C-2/IC	2.04.2013	950 Kgs of Fish Lipid Oil	285	Deferred for want of comments from Pharma.
3	Vamsi Labs Ltd., Solapur	23.04.13	100 Kgs of Bromofluoromethane	175.68	Deferred for want of information from the firm sought by D/o Pharma vide letter No.36012/6/2013-PI(Norms) dated 20.5.2013. A reference may

					also be made to PC-2 Section for the import policy of the item as ITC(HS) Code do not exists in the current ITC(HS) Classification Book.
4	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Pharma.
ART-XV (HRD)					
1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
ART-XVI (MHA)					
2	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flare and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA and Navy, Coast Guard and local administrative.
3	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	MHA may be clarified that the item is Restricted for import and they may furnish their comments.
4	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
5	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA.
6	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.

8	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
9	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
10	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
11	Central Reserve Police Force, New Delhi 01/53/162/29/AM14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile	5.13	Deferred for want of comments from MHA.
12	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
13	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
14	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
15	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.
16	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
17	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM13/A-87/IC	22.03.2013	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA.
18	Director General of Police, Bopal 01/53/162/1320/AM13/M-68/IC	14.03.2013	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of comments from MHA.
19	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of information from the firm sought by MHA

					vide OM No.IV-2011/11/2013- Prov. I dated 20.3.2013.
20	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM14/M-8/IC	26.04.13	1 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with WJD Lance & 1 nos. Cartridges.	10.75	Deferred for want of comments from MHA.
21	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM14/M-7/IC	26.04.13	11 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with each WJD Lance i.e. 110 nos cartridges) & 11 nos. Cartridges	118.33	Deferred for want of comments from MHA.
22	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of comments from MHA.
23	Elcome Marine Services P. Ltd., Mumbai 01/53/8/62/AM14/E-3/IC	03.05.13	01 nos of MDC-940 complete with all accessories	1.73	Deferred for want of comments from MHA.
24	Alpha Design Technologies P. Ltd., Bangalore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of comments from MHA.
25	Solaroy Engineers P. Ltd., New Delhi 01/53/8/72/AM14/S-22/IC	09.05.13	40 nos of Thermal Riflescope Weapon Sight Tvs13m with side mount	247.50	Deferred for want of comments from MHA.
26	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
27	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA.
28	A.M. Industrial Enterprises, New Delhi 01/53/162/97/AM14/A-13/IC	14.5.2013	8 nos of Bushnell Night Vision Binoculars	2.12	Deferred for want of comments from MHA.
29	Kerala Agriculture University, College of Veterinary & Animal Science, Kerala 01/53/162/116/AM14/K- 7/IC	20.5.2013	1 Nos of Freund (German) captive Bolt stunner Model cash	1.11	Deferred for want of comments from MHA.

			magnam P (without Cartridges)		
30	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.2013	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA.
31	Sub Divisional Police Officer UT of Dadra & Nagar Haveli, Silvassa 01/53/162/135/AM14/S-33/IC	28.5.2013	Arms & Ammunition.	US \$ 35,170/-	Deferred for want of comments from MHA.
32	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	Deferred for want of comments from MHA.
33	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of comments from MHA.
34	Reliance Port & Terminal Ltd., Jamnagar 01/53/8/113/AM14/R-7/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	Deferred for want of comments from MHA.
36	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of comments from MHA.
ART-XVII(Misc)					
1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	Deferred for want of comments from M/o Textile & Jute Commissioner
3	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile.
4	Shree Ganesh Pigment P. Ltd., Mumbai 01/53/162/111/AM14/S-27/IC	16.5.2013	1000 MT. of Urea, whether or not in aqueous solution .	260	Deferred for want of comments from D/o Fertilizers
8	Saif Ali Khan Pataudi, Mumbai 01/53/162/1255/AM13/S-104/IC	31.1.2013	1000 Nos. Short Distance Cartridge(Rifel 275 MG - 400 Nos. Rifel 300 MG - 400 Nos. Rifle 3006 MG - 200 Nos.)	4.9	Deferred for want of comments from D/o YA&S.
10	Dipen Trading Co., Gujarat 01/53/8/549/AM11/D-24/IC	18.1.2012	65 cont of used jute Bag / jute / Gunny cutting bag / sack / used gunny sack and used cutting gunny sack	72	Deferred for want of comments from Ministry of Textiles.

6.3 Following 01 (one) application was Rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-I (D/o AHD&F)						
1	18	Vidhan Sales, Nagpur 01/53/162/1342/AM13/V-20/IC	22.03.2013	190,000 nos of live Turtle	15.13	Rejected as recommended by AHD&F vide OM No.102-38/2012-Trade dated as the proposed import of Turtle will find way to the aquaculture that may spread disease in the aquaculture environment.

6.4 Following 01 (one) applications was closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-II C&PC)						
1	6	Sigma Aldrich Chemicas Pvt. Ltd., Bangalore 01/53/8/473/AM13/S-96/IC	6.12.2012	2500 Kgs Urea Molecular Biology Reagent and 500 Kgs Urea USP	72.9	The Committee noted that as per ITC(HS) Code No.31021000, import of Urea is allowed through STE. Therefore, the Committee decided that the firm may be advised to import the item through STE.

7. Apart from the above, one case of M/s. Aarti Industries, Mumbai was also discussed in the meeting wherein Department of Pharmaceuticals had recommended a quantity of 40.32 kgs as against the applied quantity of 43.43 Kgs. The representative of Department of Pharmaceuticals informed that this could be typographical error and it may be corrected. The Committee, therefore, decided to amend the quantity from 40.32 Kgs to 43.42 Kgs.

8. Next meeting will be held on 25.7.2013 at 10.30 a.m.

9. The meeting ended with a vote of thanks to the Chair.

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